

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA.No.7 in

Petition(s) for Special Leave to Appeal (Civil) No(s).14804/2005

(From the judgment and order dated 07/02/2005 in WP No. 408/2004 of The
HIGH COURT OF GAUHATI AT AGARTHALA)

STATE OF ARUNACHAL PRADESH

Petitioner(s)

VERSUS

M/S. DAMANI CONSTRUCTION CO.

Respondent(s)

(With appln. for directions and office report)

Date: 11/12/2006 This Petition was called on for hearing today.

The special leave petition is dismissed.

[Usha Bhardwaj]

Court Master

[Khushi Ram]

Court Master

For Petitioner(s) Mr. Anil Shrivastav,Adv.

For Respondent(s) Mr. R. Venkataramani, Sr,Adv.

Mr. Manish Goswami, Adv.

Mr. Rameshwar Prasad Goyal, Adv.

UPON hearing counsel the Court made the following

O R D E R

List this matter for final hearing in the month o

f

February, 2007 on any non-miscellaneous day.

[Usha Bhardwaj]

[Khushi Ram]

Court Master

Court Master